

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

9. I.A. 2264/2024 In
C.P. (IB)/1328(MB)2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.05.2024**

NAME OF THE PARTIES: Shri Krishna Enterprises

VS

Paramount Wheels Pvt Ltd.

Appearance

For Liquidator : Mr. Mukesh Khathuria

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 2264/2024

This application has been filed by the liquidator for taking on record the Progress Report for the period from 01.01.2024 to 31.03.2024 under Regulation 15 and Audited Receipt and payment statement from 01.04.2023 to 31.03.2024 under Regulation 15(5) of IBBI (Liquidation Process) Regulations, 2016.

Heard the counsel and accordingly, the report is taken on record. As no further orders are required, I.A. is **allowed** and stands **disposed of**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)